

[Shri Arjun Singh Yadav]

ing water. They have to fetch water from a long distance in the summer season.

Therefore, I would urge upon the Government to provide adequate funds to State Government to solve the problem of drinking water in Jaunpur. Water should be supplied through water tanks in these areas and water pipes should be laid for the permanent solution of the problem.

(viii) Need to provide adequate forest land to Government of Kerala for development of Sabarimala pilgrim centre in Pathanamthitta district of Kerala

[English]

*SHRI V. S. VIJAYARAGHAVAN (Palghat): Sir, Sabarimala situated in the Pathanamthitta district of Kerala is a pilgrim centre of national importance. Lakhs of pilgrims from different parts of the country visit this shrine every year. The pilgrims have to trek through dense forest for many kilometres in order to reach this shrine. As it is situated in the Western Ghats at an altitude of many thousand feet above sea level, no developmental work has been done there. The main reason for this is that the forest land has not been made available for this purpose.

I would, therefore, request the Central Government that keeping in view the importance of this pilgrim centre, adequate forest land should be made available to the Government of Kerala for the development of the shrine.

[English]

SHRI MAHENDRA KUMAR SINGH THAKUR (Khandwa): Sir, you have not called my name.

MR. DEPUTY SPEAKER: There are only eight names which are listed under Rule 377. Your name is not there in the list.

15.29 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL), 1993-94

[English]

MR. DEPUTY SPEAKER: We shall now take up discussion and the voting on the Supplementary Demands for Grants (General) for 1993-94. The time allotted for this discussion is two hours.

Motion moved:

"That the respective supplementary sums not exceeding the amount on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of India to defray the charges that will come in course of payment during the year ending 31st day of March, 1994 in respect of the following demands entered in the second column thereof :—

Demand Nos. 6, 9, 11, 15, 23, 24,
25, 27, 29, 32, 38, 39,
40, 44, 45, 46, 48, 51,
52, 54, 58, 69, 75, 77,
79, 80, 82, 83, 85, 56."

*Translation of the matter originally raised in Malayalam.